

The Minister of Information and Broadcasting (Dr. Keskar): (a) No Sir,

(b) Does not arise.

Manufacture and Export of Shoes

***799. Shri Braj Raj Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that no adequate marketing facilities exist at Agra for the marketing of shoes manufactured by the small fabricators numbering 3,000 there;

(b) whether the State Trading Corporation is purchasing the shoes for export purposes through some sub-agents appointed by them without any consideration for the industry as such;

(c) whether it has been brought to the notice of the Government that the raw materials needed for the manufacture of shoes are not given to the small fabrics in adequate quantity and black market is going on in the distribution of raw material especially the imported ones; and

(d) what immediate steps Government propose to take to remedy the situation?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. The National Small Industries Corporation has set up a Wholesale Depot and a Footwear Export Cell at Agra for marketing leather footwear in the internal and overseas markets, respectively.

(b) Distribution of the orders from foreign buyers is made by the State Trading Corporation to various suppliers on the basis of samples submitted by the buyers. It is not correct to say that this is being done without any consideration for the needs of the industry as a whole.

(c) Leather which is the major constituent of footwear is abundantly available and can be had in the open market. Shoe grinders which are to be imported are allowed to units as "Actual Users".

(d) The scheme of the National Small Industries Corporation for internal marketing of shoes is being further expanded.

Workers' Participation in Management

***800. Shrimati Ila Palchoudhuri:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that a scheme for giving workers working in public undertakings an effective voice in the management of their respective undertaking is under the consideration of the Government of India;

(b) if so, the details thereof; and

(c) when and where it is likely to be enforced?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) to (c). The question of speeding up progress in giving workers a voice in the management of public sector undertakings through Joint Management Councils was discussed at a high level interministerial Meeting on 22nd February, 1961. Details of the Scheme, on the basis of the conclusions reached in that meeting, are being worked out.

Economic and Industrial Problems of Eastern Zone

***801. { Shri P. C. Borooah:
Shrimati Maimoona Sultan:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received a representation from the

West Bengal Chamber of Commerce and Industry drawing attention to the economic and industrial problems of the Eastern Zone;

(b) if so, what are the points made there; and

(c) what is Government's decision thereon?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). Do not arise.

Television Projector Named "Eidophor"

*802. **Shri A. M. Tariq:** Will the Minister of Information and Broadcasting be pleased to state:-

(a) whether it is a fact that a large Screen Television Projector named "Eidophor" has been recently developed in Switzerland;

(b) if so, what are its special features; and

(c) whether there is any proposal to instal such Television Projectors in India?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). A statement is laid on the Table. [See Appendix III answer No. 2].

Import of Machinery

*803. **Shri Harish Chandra Mathur:** Will the Minister of Commerce and Industry be pleased to state:

(a) how much foreign exchange was given to (i) large scale industry for import of machinery and to (ii) small scale industry for the same purpose during the Second Five Year Plan particularly in 1960-61; and

(b) whether it is a fact that a large number of applications from small scale entrepreneurs are pending for

import of machinery in which earnest money has been accepted but fresh orders have not been placed for the import of machinery?

The Minister of Industry (Shri Manubhai Shah): (a) The total foreign exchange approved for private sector industries during the Second Five Year Plan, up to February, 1961 was Rs. 587 crores. During 1960-61, up to month of February, the amount approved was Rs. 146 crores. Separate figures for large scale industry and for small scale industry are not readily available.

(b) Applications worth Rs. 67.6 lakhs were pending with the National Small Industries Corporation as on 1-3-1961. There has been some delay in placement of orders against these pending applications because of foreign exchange difficulties. It is hoped that orders will soon be placed against a loan to the N.S.I.C. from the U.S. Economic Development Loan Fund. It is expected that the loan will become available very soon.

House Building Advance

1494. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state how many employees of the Ministry of External Affairs have been granted house building advance so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Twenty-one employees.

Aircrafts, Aero-Engines and Engine Parts

1495. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total number and value of aircrafts, aero-engines and engine